

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/148/2016

NAME OF THE PETITIONER(S) : Subash Vasudevan

NAME OF THE RESPONDENT(S) : M/s Vijaya Luxury Housing Project Private Ltd. & 7 x
Others

UNDER SECTION : 397/398 & 403

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

1. **SRI VARSHINI**
#01
V. Mahesh.

COUNSEL FOR
Respondents (R₃ & R₄)

Sri Varshini

ORDER

Counsel for petitioner called but absent. Ms Sri Varshini, counsel for R3 & R4 present. Counsel for R1 & R2 present. Counsel for R3 & R4 stated that counsel for petitioner informed her that he is not well and sought time for filing rejoinder. Time extended for filing rejoinder. Put up on **01.02.2017** at **10.30 A.M.**

Munif
(Ch. Md. Sharief Tariq)
Member (Judicial)

Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)